CORRIGENDUM TO THE DETAILED PUBLIC STATEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF VINTRON INFORMATICS LIMITED

Registered Office: - D-107 & 108, Okhala Industrial Area Phase I, New Delhi-110020.

This Corrigendum to the Detailed Public Statement ("Corrigendum") is being issued by D & A Financial Services (P) Limited ("Manager to the Offer"), for and on behalf of the Acquirer(s) M/s. Vistara Network (P) Limited and M/s Telexcell Enterprise LLP, pursuant to and in compliance with Regulation 3(1) and 4 of the SEBI (SAST) Regulations, 2011 as amended.

This Corrigendum should be read in continuation of and in conjunction with Detailed Public Statement ("DPS"), unless otherwise specified.

Capitalized terms used but not defined in this Corrigendum shall have the same meaning assigned to such terms in the DPS, unless otherwise defined

The shareholders of Vintron Informatics Limited are requested to note that the developments/amendments with respect to and in connection with DPS are as under:

1. The revised schedule of activity pertaining to the Open Offer has been changed and shall be read as under.

S. No.	Activity	Original Schedule (Days & Dates)	Revised Schedule (Days & Dates)
1.	Date of Public Announcement	Friday, June 10, 2022	Friday, June 10, 2022
2.	Date of Publication of Detailed Public Statement	Friday, June 17, 2022	Friday, June 17, 2022
3.	Filing of the Draft letter of Offer to SEBI	Friday, June 24, 2022	Friday, June 24, 2022
4.	Last Date for a Competitive Offer(s)	Friday, July 08, 2022	Friday, July 08, 2022
5.	Identified Date*	Tuesday, July 19, 2022	Friday, July 22, 2022
6.	Date by which Final Letter of Offer will be dispatched to the shareholders	Tuesday, July 26, 2022	Friday, July 29, 2022
7.	Last Date for revising the Offer Price / number of shares.	Thursday, July 28, 2022	Tuesday, August 02, 2022
8.	Date by which the committee of the independent directors of the Target Company shall give its recommendations.	Friday, July 29, 2022	Wednesday, August 03, 2022
9.	Date of Publication of Offer Opening Public Announcement	Monday, August 01, 2022	Thursday, August 04, 2022
10.	Date of Commencement of Tendering Period (Offer Opening date)	Tuesday, August 02, 2022	Friday, August 05, 2022
11.	Date of Expiry of Tendering Period (Offer Closing date)	Thursday, August 18, 2022	Tuesday, August 23, 2022
12.	Last Date of communicating rejection / acceptance and payment of consideration for applications accepted / return of unaccepted share certificates / credit of unaccepted equity shares to demat account.	Friday, September 02, 2022	Wednesday, September 07, 2022

^{*}The identified date is only for the purpose of determining the public shareholders as on such date to whom the Letter of Offer would be mailed. It is clarified that all the Public Shareholders (registered or unregistered) are eligible to participate in this offer at any time prior to the closure of tendering period.

The above dates where ever it appeared in the Detailed Public Statement should be read accordingly.

The Acquirer(s) accepts full responsibility for the information contained in this Corrigendum to the Detailed Public Statement and also the obligations of the Acquirers as laid down in the SEBI (SAST) Regulations, 2011 & subsequent amendments thereof.

This Corrigendum to the Detailed Public Statement will also be available on SEBI's website at www.sebi.gov.in.

Issued by Manager to the Offer on behalf of the Acquirers



D & A FINANCIAL SERVICES (P) LIMITED

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Email: investors@dnafinserv.com Contact Person: Mr. Priyaranjan

Date: 27.07.2022 Place: New Delhi